

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

Sub: High Court for the State of Telangana – Letter of the DIG /Director, Central Detective Training Institute, Ramanthapur, Hyderabad – Nomination of Judicial Officers for Cyber Crime and Cyber Law Awareness Training Programme – Orders issued - Reg.


**Order ROC No.46/SO/2019, Dated 15.05.2019**

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The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the Programme on Cyber Crime and Cyber Law Awareness Training Programme for Public Prosecutors and Judicial Officers, scheduled to be held from 27.05.2019 to 29.05.2019 at Central Detective Training Institute, Hyderabad :

1. Sri R.Tirupathi, IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.
2. Sri K.Sudershan, XIV Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
3. Sri Pathlavath Narayana Babu, V Addl. District & Sessions Judge (Fast Track Court), Jangaon, Warangal District.
4. Sri Huzaib Ahmed Khan, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District Judge, Nalgonda.

The joining instructions are enclosed herewith for compliance of the nominated participants.

  
**REGISTRAR GENERAL**  
15.5.19

To

The Individuals concerned.

The Registrar (IT-cum-CPC), High Court of Judicature at Hyderabad.(for placing the same in the Official website of the High Court)